

(c) There is a shortage of spirit in Delhi. However the Excise Department has been asked to keep a reserve stock for supply to hospitals.

WORKING OF REFINERIES

*532. SHRI PREM CHAND VERMA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Refinery Units of the Indian Oil Corporation Ltd. started production two years behind schedule;

(b) if so, the delay involved and the loss incurred thereby in each unit;

(c) whether any inquiries have been made to find out the causes of delay in each case; and

(d) if so, with what results?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) :

(a) Yes, Sir. There has been delay in the commissioning of the various units of the Barauni and Gujarat refineries.

(b) The delay in respect of different units of the above two refineries ranges between 12 to 24 months. It is not possible to estimate the loss resulting from delays in the different units.

(c) and (d). Delays arose mainly as a result of difficulties with some construction contractors and delays in the receipt of necessary equipment and materials.

UNIFORM MARRIAGE LAW

*533. SHRI SAMAR GUHA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government, while drawing plan for population control, have considered the fact that for successful implementation of the Family Planning Scheme, a uniform marriage law should be introduced throughout the country and among people of all religious denominations;

(b) if so, the steps taken by Government to introduce a uniform marriage law in India; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :

(a) and (c). The question of uniform mar-

riage law has many implications and the Government have, therefore, not yet considered it desirable to enact such a law in the country.

(b) Does not arise.

अत्यावश्यक वस्तुओं के मूल्यों पर नियंत्रण

*534. श्री विभूति मिश्र : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार अत्यावश्यक वस्तुओं पर मूल्य नियंत्रण अनिवार्य करने का विचार कर रही है; और

(ख) यदि हां, तो उसका व्योरा क्या है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). अत्यावश्यक वस्तुओं के मूल्यों के नियंत्रण के प्रश्न पर लगातार विचार किया जाता है और आवश्यकतानुसार स्थिति में सुधार करने के लिए कार्रवाई की जाती है।

GOLD SMUGGLING IN WEST COAST

*535. SHRI MADHU LIMAYE : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the series of raids conducted in the West Coast and the Bombay area in particular, in which large quantities of smuggled gold were seized;

(b) if so, the number of such raids since 1st January, 1967, and the total quantity of gold seized;

(c) the origin of this gold and the *modus operandi* of the smugglers and middle-men;

(d) whether any people have been arrested/prosecuted/convicted; and

(e) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (e). Information in this regard is being collected and will be laid on the Table of the Sabha.